

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10211/2017

(Arising out of impugned final judgment and order dated 11-10-2017 in CRMA No. 32371/2017 passed by the High Court Of Judicature At Allahabad)

NARENDRA KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.140304/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140305/2017-EXEMPTION FROM FILING O.T. and IA No.140306/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 09-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The matter is adjourned for one week, as prayed for.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER